

1	2	3
KARNATAKA		
25.	Dandeli	2x30+3x50
26.	Brindavan	2x6
27.	Bhadra RBC Extn.	1x6
KERALA		
28.	Malankara (Muvathupazha)	2x3.5
29.	Kakkad	2x25
30.	Poringalkuthu LB Extn.	1x16
31.	Kuttiyadi Extn.	1x50
32.	Anakkayam	2x4
TAMIL NADU		
33.	Lower Bhawani Dam RBC	2x4
34.	Sathanur Dam	1x7.5
35.	Parson's Valley (Kundah-V Extn.)	1x30
BIHAR		
36.	Eastern Gandak	3x5
37.	Soni Eastern Canal	2x1.65
38.	Chandil	2x4
39.	North Koel	2x12
ORISSA		
40.	Potteru	2x6
41.	Bargarh Canal	3x3
SIKKIM		
42.	Rathongchu	3x10
43.	Rangit-III (NHPC)	3x20
WEST BENGAL		
44.	Rammam Stage-II	4x12.5
45.	Teesta Falls I-IV	3x3x7.5
46.	Rammam Stage-I	3x12
ARUNACHAL PRADESH		
47.	Nuranang	3x2
ASSAM		
48.	Karhi Langpi(Lower Borpani)	2x50
49.	Dhansiri	15x1.33
50.	Dalaïma	3x2
51.	Koplii Extn. (NEEPCO)	2x50
MIZORAM		
52.	Serui-B	2x4.5
NAGALAND		
53.	Likim-Ro	3x8
54.	Doyang (NEEPCO)	3x25

1	2	3
Thermal		
RAJASTHAN		
55.	Ramgarh Extn.	1x35.5
GUJARAT		
56.	Kutch Lignite-III	1x75
KARNATAKA		
57.	Kolar. Bidar Jamkhandi	12x6.48
KERALA		
58.	Brahmapuram D.G.	5x20
PONDICHERY		
59.	Karaikal CCGT	3x5+1x7.5
TRIPURA		
60.	Rokhia Stage-I	2x8
61.	Rokhia Stage-II	2x8
62.	Agartala G.T.	4x21

Slow Disbursement of Compensation

3306. SHRI RAM NAIK : Will the Minister of CHEMICLAS AND FERTILIZERS be pleased to state :

(a) whether there is slow disbursement of compensation to the victims of Bhopal gas disaster;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken to expedite the disbursement of compensation?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV) : (a) to (c). The disbursement of compensation to the victims which could start from October, 1992 after transfer of settlement amount by the Supreme Court to the Welfare Commissioner for Bhopal gas victims, has since been speeded up. Out of 2.55 lakh claims disposed off upto 7.11.95, as many as 1.20 lakh cases have been adjudicated since January, 1995. To expedite the adjudication of claims and disbursement of compensation, Lok Adalats have been set up by the welfare Commissioner and the Madhya Pradesh High Court has been requested to provide more judicial officers for setting up more courts in addition to the 44 courts already functioning. The co-operation of newspapers has also been obtained for publicising the notices to the claimants and cases of all the members of a family are taken up at a time even if notice is served on one member of the family.

Sponge Iron Industry

3307. SHRI S.M. LALJAN BASHA : Will the Minister of STEEL be pleased to state :

(a) the present status of sponge iron industry in the country;

(b) whether a demand has been made for cheaper import of scrap iron to feed such plants; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) As per available information, there are 15 coal based sponge iron units with a capacity of 2.13 million tonnes per annum, and 3 gas based sponge iron units with a capacity of 3.267 million tonnes per annum. Production during 1994-95 was 3.39 million tonnes.

(b) and (c). As scrap iron is not used in the production of sponge iron, no demand has been made for cheaper imported scrap iron.

Centrally Sponsored Schemes for Goa

3308. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of blocks in Goa State covered under the centrally sponsored schemes like Employment Assurance Scheme, Jawahar Rozgar Yojana, Indira Awaas Yojana, Integrated Rural Development Programme and other such schemes;

(b) the details of funds allocated, actually utilised and achievements made in terms of assets, benefits accrued to individuals, employment generated under each of such schemes as a result of their implementation in Goa;

(c) the total number of applications received for loans from each block, number of proposals approved and pending with reasons for rejection/pendency;

(d) whether the schemes are properly monitored/evaluated so as to ensure that intended benefits reach the target groups/rural poor; and

(e) if not, the reasons therefor and the steps taken to plus the loopholes in the entire schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR) : (a) and (b). (i) Integrated Rural Development Programme (IRDP) (ii) Jawahar Rozgar Yojana (JRY) & (iii) Indira Awas Yojana (IAY) Rural Development Programme are being implemented in all the blocks of Goa State. The details of funds allocated, actually utilised and

corresponding physical achievements under these schemes are as under :-

Programme	Allocation	(Rs. in lakhs)	
		Utilisation*	Achievement*
IRDP	141.87	33.96 (families benefitted)	324
JRY	348.46	222.76 (lakh mandays)	5.13
IAY	107.65	12.21 (houses constructed)	259

* IRDP upto July, 1995

JRY & IAY upto October, 1995

(c) There is no scheme for granting loan to individuals under JRY. There is however, provision to grant loans to individuals under IRDP but the information on number of applications received for loans etc. is not maintained at the Central level.

(d) and (e). Yes, Sir. The schemes are properly and closely monitored through periodical progress reports received from the State Governments as well as through review meetings of Central and State officers and inspection under the Area Officer's Scheme. Besides, concurrent evaluation studies are also carried out to assess the impact of these programmes for effective implementation.

Visit of Chinese Leaders

3309. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some Chinese leaders propose to visit India to have discussions with the Government in the near future;

(b) if so, the details thereof;

(c) the details of Chinese leaders/Officials who had visited India during the last one year; and

(d) the subjects discussed and the decisions arrived at during these visits?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) Yes, Sir.

(b) Visits by Several high-ranking Chinese leaders to India in the near future are under discussion. These include visits by Minister for Forestry, Vice Minister for Petroleum and Vice Minister for Public Security, among others.

(c) The important visits from China to India during the last one year include, inter alia, Assistant Minister for Culture, Gao Yunjia in February 1995; Vice Minister for Radio, Film and TV, Tian Congming in May 1995; Vice Minister for Health, He Jiasheng in June 1995; Minister for Labour, Li Boyong in June, 1995; Vice Minister for Foreign Affairs, Tang Jiashan in August 1995; Chairman of the Standing Committee of the National People's Congress, Qiao Shi in November 1995; Chairman of the State